

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt. 7.7.2008

Both sides are absent. Counsel has already been filed after service of copy.

Adjourned to 4.8.2008 for filing of rejoinder if any.

Asst. 7/7  
REGISTRAR

For orders on memo

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17/7/08.

order dt 18.7.08 issued to Counsel & for both sides.

delayed

21.7.08

On 21/7/08  
Sols)

Order dt. 18-07-2008

Coram:

Honble Mr C.R. Mohapatra, Member(A)

It is submitted by Lt. Counsel for both sides that the Reliefs sought for, in this O.A have been granted by the Respondents.

In view of above submission, this O.A is dismissed as infructuous.

Member(A)